Central Administrative Tribunal
Principal Bench, New Delhi

O.A. 454/2016

This the 09th day of February, 2016

Hon'ble Shri Raj Vir Sharma, Member(J)

1. Sh. V.V. Krishna Sarma, S/o Sri V. Rama Murty,
   Administrative Officer, age 55 years,
   Song & Drama Division,
   Ministry of Information & Broadcasting,
   9th Floor, Soochna Bhawan,
   CGO Complex, Lodhi Road,
   New Delhi -110003 ... Applicant

(By Advocate: Ms. V Deepti)

Versus

1. Union of India,
   Through the Secretary,
   Ministry of Information & Broadcasting,
   'A' Wing Shastri Bhawan,
   New Delhi – 110 001.

2. Director,
   Song & Drama Division,
   Ministry of Information & Broadcasting,
   9th Floor, Soochna Bhawan,
   CGO Complex, Lodhi Road,
   New Delhi -110 003.

3. Assistant Director (Vig.)
   Song & Drama Division,
   Ministry of Information & Broadcasting,
   10th Floor, Soochna Bhawan,
   CGO Complex, Lodhi Road,
   New Delhi – 110 003. ... Respondents

Order (oral)

Learned counsel for the applicant seeks permission to withdraw the present OA, with liberty to file a better drafted O.A., which permission is granted.

2. Accordingly, the OA is dismissed as withdrawn, with afore noted liberty.

(Raj Vir Sharma)
Member (J)

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